

197
**Special Tribunals for Long
 Outstanding Bank Loans** *A du an*

3915. **SHRI J. CHOKKA RAO:** Will the Minister of FINANCE be pleased to state :

(a) the number of cases of recovery of huge amounts of loans sanctioned by the public sector banks to the institutions, individuals, etc. all over the country, pending in courts for several years; and

(b) whether Government propose to constitute special tribunals to deal with such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Reserve Bank of India has reported that the number of recovery cases pending with Public Sector Banks all over the country of Rs. 50 lakhs and above as on 31st March, 1989 was 1,361. This included pending suits, decreed suits and other recalled accounts included in protested bills account.

(b) Government is already seized of the matter regarding setting up of Special Tribunals for the recovery of banks' dues.

Inf. no. 211
**Closure of Research Division of
 I&B Ministry**

3916. **SHRI VASANT SATHE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a move to close down research division of his Ministry; and

(b) if so, the reasons therefor?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) A review of schemes/activities was undertaken to identify those schemes/activities which have either lost their utility or which have very little results to promise, so that such

schemes/activities could be wholly or partially discontinued and the resources could be redeployed for better utilisation in more needed sectors. As a result of this review some of the activities of the Research & Reference Division have been identified for discontinuance. A final decision, however, has not been taken in this matter

101
**Customs Clearance of Photographic
 Films**

3917. **SHRI KAMAL CHAUDHRY:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of applications received during the last eight months (ending 31 July, 1990) for customs clearance of Photographic Films and other materials, State-wise;

(b) the number of applications cleared State-wise; and

(c) the reasons of non-clearance of the rest of the applications?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) The information is being collected and will be laid on the Table of the House.

102
Boarding and Lodging Facilities Provided by ITDC in Punjab

3918. **SHRI KAMAL CHAUDHRY:** Will the Minister of TOURISM be pleased to state:

(a) the details of places in Punjab where boarding and lodging facilities are provided by the India Tourism Development Corporation or by Punjab Government;

(b) the amount spent for the development of tourism in the State during the last three years;

(c) whether there is any proposal under consideration of Union Government for development of tourist centres in Punjab; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) ITDC is presently not providing any boarding and lodging facilities in Punjab. The existing boarding and lodging facilities provided by Punjab Tourism Development Corporation (PTDC) in the State are indicated in the Statement below.

(b) ITDC's Annual Plan 1990-91 does not include any scheme/project for development of tourism in Punjab. However, the Central Department of Tourism released an amount of Rs. 49.27 lakhs during last three years to Govt. of Punjab for various sanctioned tourism projects.

(c) and (d) In consultation with the State Govt., the central Deptt. of Tourism has prioritised the following

projects for development of tourism in Punjab during 1990-91 :—

| <i>Sr. No.</i> | <i>Name of the Scheme</i> | <i>Estimated Cost (Rs. in lakh)</i> |
|----------------|---|-------------------------------------|
| 1. | Wayside facilities at Nawashehar between Chandigarh and Jalandhar | 10.00 |
| 2. | Wayside facilities at Barnala | 10.00 |
| 3. | Wayside facilities at Faridkot | 10.00 |
| 4. | Wayside facilities at Kapurthala | 10.00 |
| 5. | Tourist Complex at Bhatinda | 15.00 |
| | | 55.00 |

STATEMENT

| <i>Sr. No.</i> | <i>Name of the Place</i> | <i>Particulars of boarding and/or lodging facilities</i> |
|----------------|--------------------------|--|
| 1 | 2 | 3 |
| 1. | Amritsar | International hotel with 55 rooms |
| 2. | Ludhiana | Amaltas Tourist Complex with 25 rooms, Bar and Restaurant. |
| 3. | Pathankot | Gulmohar tourist Complex with 25 rooms, Bar and Restaurant. |
| 4. | Neelo (Distt. Ludhiana) | Queens Flowers Tourist Complex with 6 rooms, Bar and Restaurant. |
| 5. | Ropar | Pink cassia Tourist Complex with 16 rooms, Bar and Restaurant. |
| 6. | Nangal | Kadamb Tourist Complex with 16 rooms, Bar and Restaurant. |
| 7. | Sirhind | Maulsari Tourist Complex with 4 rooms, Bar and Restaurant. |
| 8. | Anandpur Sahib | Champa Tourist Complex with 5 huts. |

| 1 | 2 | 3 |
|-----|-------------------|--|
| 9. | Wagah (Amritsar) | Chameli Tourist Complex with 4 rooms Bar and Restaurant. |
| 10. | Madhopur | Coral Tourist Complex with 4 rooms, Bar and Restaurant. |
| 11. | Phagwara | Blue Bells Tourist Complex with 5 rooms, Bar and Restaurant. |
| 12. | Kartarpur | Mognalia Tourist Complex with 4 rooms, Bar and Restaurant. |
| 13. | Malout (Bhatinda) | Silver Oak Tourist Complex with 2 rooms, Bar and Restaurant. |
| 14. | Sangrur | Khanauri Restaurant. |
| 15. | Jallundhar | Clock Tower Restaurant. |

Floor Price of Natural Rubber

3919. PROF. P. J. KURIEN:

SHRI P. C. THOMAS:

Will the Minister of COMMERCE be pleased to state:

(a) the floor price of natural rubber at present;

(b) when it was fixed;

(c) whether there is a demand for revising the floor price; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) to (d) The Government does not fix any floor price for natural rubber, as the return to the growers with reference to the existing bench-mark price is sufficiently remunerative. Moreover, the bench-mark price is regularly updated based on cost-study reports.

The endeavour of the Government, however, is to safeguard the interests of both the growers and the rubber consuming industry.

Import of Rubber from Malaysia

3920. PROF. P. J. KURIEN: Will the Minister of COMMERCE be pleased to state the total quantity of rubber imported from Malaysia during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): The details of Rubber imported from Malaysia during the last three years is as under:—

| Year | Quantity (in M.Ts) |
|---------|-----------------------|
| 1987-88 | 36,734 |
| 1988-89 | 47,468 |
| 1989-90 | 22,050 |

Waiver of Debts of Farmers, Artisan, etc. in Maharashtra

3921. SHRI SUDAM DATTATRYA DESHMUKH: Will the Minister of FINANCE be pleased to state:

(a) whether Maharashtra Government has submitted the scheme of waiver of rural artisans and agriculturists debts to the National Bank for Agriculture and Rural Development, if so, the details of the Scheme;